

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Coram:

- 1. Shri Ashok Basu, Chairman**
- 2. Shri K.N. Sinha, Member**
- 3. Shri Bhanu Bhushan, Member**
- 4. Shri A.H. Jung, Member**

Petition No. 9/2003

In the matter of

Payment of outstanding dues by APTRANSCO to GRIDCO for the period from January 2001 to July 2001.

Petition No. 10/2003

And in the matter of

Payment of outstanding dues by APTRANSCO to GRIDCO for the period from December 1994 to September 1996

Petition No 11/2003

And in the matter of

Payment of outstanding dues by APTRANSCO to GRIDCO for the period from October to December 2000 and March-April 2002

Petition No.12/2003

And in the matter of

Payment of outstanding dues by APTRANSCO to GRIDCO for the period from September to December 2001

And in the matter of

Grid Corporation of Orissa Ltd.

.....Petitioner

Vs

1. Transmission Corporation of Andhra Pradesh Ltd., Hyderabad
2. Power Grid Corporation of India Ltd., Patna
3. Eastern Region Electricity Board, Kolkata
4. West Bengal State Electricity Board, Kolkata

....Respondents

The following were present:

1. Shri R.K. Mehta, Advocate, GRIDCO
2. Ms Suman Kukrety, Advocate, GRIDCO
3. Shri M.K. Das, GRIDCO
4. Shri N. Sree Ramachandra Murthy, DE, APTRANSCO
5. Shri V.A. Kishore, JAO, APTRANSCO
6. Shri S.K. Sinha, ED, PGCIL
7. Shri P.C. Pankaj, AGM, PGCIL
8. Shri U.K. Tyagi, DGM, PGCIL
9. Shri C. Kanan, CM, PGCIL

ORDER

(DATE OF HEARING: 12.7.2005)

It has been stated that the parties have had certain discussions to resolve the disputes raised in these petitions. We have been informed that an understanding has been arrived at on most of the issues. However, some issues still remain to be sorted out for which the parties propose to have further discussions to facilitate settlement of the disputes. Accordingly, a joint prayer for adjournment has been made.

2. At the joint request of the parties, adjourned to 3.11.2005.

**Sd/-
(A.H. JUNG)**

MEMBER

**Sd/-
(BHANU BHUSHAN)**

MEMBER

**Sd/-
(K.N. SINHA)**

MEMBER

**Sd/-
(ASHOK BASU)**

CHAIRMAN

New Delhi dated the 12th July, 2005